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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P. No. 369/2017

CORAM:

*WOB*

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE PARTIES: Accenture Solutions Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 66 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

CP No.369/66/NCLT/MB/MAH/2017

Wrongly on Board.

*Sd/-*

V. NALLASENAPATHY  
Member (Technical)

*Sd/-*

B.S.V. PRAKASH KUMAR  
Member (Judicial)